

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 596 OF 2007

KHAZIA MOHAMMED MUZAMMIL

Appellant (s)

VERSUS

STATE OF KARNATAKA & ANR.

Respondent(s)

Date: 31/05/2010 This Appeal was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR
[VACATION BENCH]

For Appellant(s) Mr. Guru Krishna Kumar, Adv.
Mr. Abhay Kumar, Adv.
Mr. S.R. Setia, Adv.

For Respondent(s) Mr. Anil Kr. Mishra, Adv.
Mr. A. Rohen Singh, Adv.
Mr. Sanjay R. Hegde, Adv.
Mr. R.B. Budihal, RG, Karnataka HC

UPON hearing counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

(Ravi P. Verma)
Court Master

(Indu Satija)
Court Master